NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-03-2023 (MONDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT **SHRI SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)**
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER	**: IA(IBC)/395(CHE)2023**
PETITION NUMBER	**: CP/8(CHE)2023**
NAME OF THE PETITIONER	**: Asset Reconstruction (Company) India Ltd**
NAME OF THE RESPONDENT(S)	**: R.Ravi**
UNDER SECTION	**: Rule 11 of NCLT rules, 2016**

ORDER

Ld. Counsel Ms.Abitha Banu appears for the Applicant.

This application has been filed to advance the hearing of CP/8(CHE)2023 from 21.03.2023 to an early date.

During hearing, the Counsel for Applicant states that she withdraws the application.

Accordingly, IA(IBC)/395(CHE)2023 **is dismissed as withdrawn.**

List **CP/8(CHE)2023 on 14.03.2023** for hearing.

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SAMEER KAKAR
Member (Technical)

-Sd-

SANJIV JAIN
Member (Judicial)

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